

ITEM NO.50

COURT NO.12

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 18001/2017

(Arising out of impugned final judgment and order dated 17-03-2017 in TA No. 888/2015 passed by the High Court Of Gujarat At Ahmedabad)

CADILA HEALTHCARE LTD.

Petitioner(s)

VERSUS

PRINCIPAL COMMISSIONER OF INCOME TAX 1

Respondent(s)

WITH

T.C.(C) No. 32/2019 (XVI-A)

T.C.(C) No. 10/2020 (XVI-A)

T.C.(C) No. 8/2020 (XVI-A)

T.C.(C) No. 9/2020 (XVI-A)

T.C.(C) No. 7/2020 (XVI-A)

T.C.(C) No. 12/2020 (XVI-A)

T.C.(C) No. 11/2020 (XVI-A)

T.C.(C) No. 17/2020 (XVI-A)

T.C.(C) No. 13/2020 (XVI-A)

T.C.(C) No. 14/2020 (XVI-A)

T.C.(C) No. 15-16/2020 (XVI-A)

T.C.(C) No. 21/2020 (XVI-A)

T.C.(C) No. 30/2020 (XVI-A)

T.C.(C) No. 26/2020 (XVI-A)

T.C.(C) No. 22/2020 (XVI-A)

T.C.(C) No. 23/2020 (XVI-A)

T.C. (C) No. 24/2020 (XVI-A)
T.C. (C) No. 28/2020 (XVI-A)
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T.C. (C) No. 157/2020 (XVI-A)

T.C.(C) No. 173/2020 (XVI-A)

T.C.(C) No. 185/2020 (XVI-A)

T.C.(C) No. 186/2020 (XVI-A)

T.C.(C) No. 162/2020 (XVI-A)

T.C.(C) No. 163/2020 (XVI-A)

T.C.(C) No. 191/2020 (XVI-A)

T.C.(C) No. 22/2021 (XVI-A)

T.C.(C) No. 21/2021 (XVI-A)

T.C.(C) No. 19/2021 (XVI-A)

T.C.(C) No. 23/2021 (XVI-A)

T.C.(C) No. 20/2021 (XVI-A)

SLP(C) No. 19176-19178/2017 (III)
(FOR ADMISSION and I.R.)

T.C.(C) No. 24/2021 (XVI-A)

T.C.(C) No. 18/2021 (XVI-A)

Date : 06-12-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

Counsel for
parties:

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Mr. Manish Rastogi, Adv.
Ms. Ankita Prakash, Adv.

Mr. Parth Contractor, Adv.

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Mr. Aditya Kumar Singh, Adv.
Mr. Suvin Kumaran, Adv.
Mr. Kislay Jha, Adv.
Ms. Ruchi Gupta, Adv.
Mr. Samarth Srivastava, Adv.

By Courts Motion, AOR
Mr. Rohit K. Singh, AOR
Mr. Sanjay Kumar Visen, AOR

Mrs. Anil Katiyar, AOR

Mr. Gurinder Singh Gill, Sr. Adv.
Mr. Shekhar Raj Sharma, Dy. AG, Haryana
Mr. P.P. Nayak, Adv.
Mr. Paras Dutta, Adv.
Mr. Sanjay Kumar Visen, AOR
Mr. Prachi Chahal, Adv.
Ms. Himani Bhatnagar, Adv.
Mr. Sandeep Joshi, Adv.

Ms. Manisha T. Karia, AOR
Ms. Tanvi Nigam, Adv.
Ms. Nidhi Nagpal, Adv.
Mr. Adarsh Kumar, Adv.
Mr. Aditya Kesar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List for final disposal on 24.01.2023 on a
non-miscellaneous day.

(DEEPAK JOSHI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)